

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated- Guwahati the 20<sup>th</sup> of February, 2025

**NO. HC.VII-11/2024/1129/A #####** The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend the one day e-Committee Special Drive Training and Outreach Programme ( *ECT\_14\_2024* ) on the topic "**Cyber Laws & Appreciation & Handling of Digital Evidence**" scheduled to be held on **22.02.2025** at the Tripura Judicial Academy, Narsingarh, Agartala:

<b>ASSAM</b>			
<b>Sl.NO</b>	<b>Name of the Judicial Officer</b>	<b>Contact No</b>	<b>Email. Id.</b>
<b>1.</b>	Shri Rupanta Charingia Phukan, JMFC, Kamrup(M), Guwahati	9101665950	rcphukandib@gmail.com
<b>2.</b>	Shri Diganta Goswami, Sub-Divisional Judicial Magistrate(M), Koliabar	7002543603	digantadeep@gmail.com
<b>NAGALAND</b>			
<b>3.</b>	Smti. Khrievono Seletsu, Civil Judge (Jr. Div.)-cum-JMFC, Dimapur	7005654763	seletsukhrievono@gmail.com
<b>MIZORAM</b>			
<b>4.</b>	Smti. F. Laltlansangi, Civil Judge (Jr. Div.)-cum-JMFC, Aizawl	9436199027	mimster82@gmail.com
<b>5.</b>	Smti. S. Ngotlia, Civil Judge (Jr.Div.)-cum-JMFC, Saiha	9862343174	angosyhly@gmail.com
<b>ARUNACHAL PRADESH</b>			
<b>6.</b>	Shri Dene Mena, JMFC-cum-Civil Judge (Jr. Div.), Yupia	9863980489	denehmena@gmail.com
<b>7.</b>	Shri Bido Sora JMFC-cum-Civil Judge (Jr. Div.), Pangin	9436672867	bidosora@gmail.com

**The tentative programme schedule is enclosed herewith.**

By Order,  
**Sd/- Raktim Duarah**  
**REGISTRAR GENERAL**

**Memo HC.VII-11/2024/1130 /A, Dated: 20.02.2025**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Registrar General I/C, High Court of Tripura, Agartala.  
[Email.Id.highcourt.agt@indiancourts.nic.in](mailto:Email.Id.highcourt.agt@indiancourts.nic.in).
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
4. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
5. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
8. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.
9. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action.
10. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action

***[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]***

11. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
12. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia

***(He is requested to inform all concerned officers of his State about this notification) .***

14. The District & Sessions Judge, Kamrup (M)/Nagaon,  
***(He is requested to inform the concerned officers under his control about this notification) .***

15. Smti. Surabhi Shekhar, Officer on Special Duty, Tripura Judicial Academy.

**Email.Id. [tja-agt@tripura.gov.in](mailto:tja-agt@tripura.gov.in), Ph. No. 8700798432 .**

16. The nominated Officers.

***(The nominated Officers are directed to contact the Officer on Special Duty, Tripura Judicial Academy regarding any queries related to the training programme).***

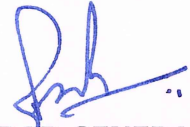
17. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***

18. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**



**REGISTRAR GENERAL**

## PROGRAMME SCHEDULE

**“Refresher Training Programme on Cyber Laws & Appreciation & Handling of Digital Evidence (ECT\_14\_2024)”**

**Organised by  
Tripura Judicial Academy**

**22<sup>nd</sup> February, 2025 (4<sup>th</sup> Saturday)**

<b>Time Schedule</b>	<b>Inaugural and Introductory Address</b>
09:30 am – 10:00 am	<b>Reporting and Registration</b>
10:00 am – 10:30 am	<b>Inaugural Session</b>
10:30 am – 11:00 am	<b>High Tea</b>
11:00 am – 12:15 pm	<b>Technical Session 1</b> <b>Breaking Down Cybercrime: Legal Pathways in India</b> <ul style="list-style-type: none"><li>• Introduction to Cyber Crime</li><li>• Changing Dimensions of Cyber Crimes</li><li>• Exploring Cyber Offences: Indian Laws and Their Application</li><li>• Liabilities of Intermediaries</li></ul> <b>Resource Person: Sri Nisheeth Dixit, Advocate, Supreme Court of India.</b>
12:15 pm – 12:30 pm	<b>Tea Break</b>
12:30 pm – 01:45 pm	<b>Technical Session 2</b> <b>Cyber Forensics and Justice: Turning Digital Clues into Legal Verdicts</b> <ul style="list-style-type: none"><li>• Handling Digital Evidence – Tools, Techniques and Legal Challenges</li><li>• Appreciation of Digital Evidence</li></ul> <b>Resource Person: Sri Nisheeth Dixit, Advocate, Supreme Court of India.</b>
01:45 pm – 02:00 pm	<b>Interactive Session</b>
02:00 pm – 02:45 pm	<b>Lunch Break</b>
02:45 pm – 04:00 pm	<b>Technical Session 3</b> <b>Protecting the Bench: Cyber Hygiene for Judicial Officers</b> <ul style="list-style-type: none"><li>• Understanding Cyber Hygiene</li><li>• Common Cyber Threats in Judicial Work</li><li>• Best Practices for Digital Security</li></ul> Followed by Interactive Session <b>Resource Person: Dr. Anil Rachamalla, Cyber Expert.</b>
<b>End of the Programme, followed by Tea.</b>	